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Title: Introduction of the Warehousing Corporations (Amendment) Bill, 2011.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to move for leave to introduce a Bill further to amend the Warehousing Corporations Act, 1962.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Warehousing Corporations Act, 1962. "

The motion was adopted.

PROF. K.V. THOMAS: I introduce** the Bill.
